

(OA 1048/02)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Or. N. 8-5-03 in
OA 1049/02 may kindly
be Rem.

"For Being spoken
to" along with OA 1046,
1047 & 1025/02.

12/5

Bench

Common judgments
handed over to
counsel concerned
note given in
OA 1046/02.

6/8

Order dated 13-05-03

OA 1046/02

OA 1047/02

OA 1048/02

OA 1049/02

OA 1025/02

Hearing further. hearing is
concluded and orders are reserved.

Vice-Chairman 18

Member (5)

11-7-03

Per the reasons recorded
separately, this OA is rejected
No costs.

Vice-Chairman

Member (5)